

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1794

ANSWERED ON:05.03.2015

TAXI SERVICES

Arunmozhithevan Shri A.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government had asked all the State Governments and Union Territories to stop operations of Web based taxi services till they get themselves registered with the concerned authorities;
- (b) if so, the details thereof;
- (c) whether the Government is considering to regulate web based taxi services in the country; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) & (b) In pursuance of the advisory issued by the Ministry of Home Affairs, Government of India dated 7th December, 2014, all the web based operators, who were plying their taxis, without proper authorization, were banned vide Public Notice dated 8th December, 2014 by Transport Department, Government of National Capital Territory of Delhi till such time that they acquired license/authorization from the appropriate authority.
- (c) & (d) The Motor Vehicles Act, 1988, vests powers for Control of Transport Vehicles to the respective State Governments.